

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).12574/2013

MOONA & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR, CONSOLIDATION & ORS.

Respondent (s)

(With prayer for interim relief and office report)

Date: 17/01/2014 This Petition was called on for hearing today.

For Petitioner(s) Mr.Suresh Singh,adv.
 Ms. Ruchi Kohli,Adv.

For Respondent(s) Ms.Sudha Pal,adv.
Mr. Vimal Chandra S. Dave,Adv.

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of respondent No.1.
List the matter on 4.04.2014.

| (Sunil Thomas)
| Registrar

SB